## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 137/397-398/NCLT/AHM/2016 (New) C.P. No. 72/397-398/CLB/MB/2016(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2016

Name of the Company:

Ruchir Radha Mohan Mittal

V/s.

Raghav Madhav Filaments Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. DHIREM R.DAUE	e CS	Pchihimer	
2. LUNGAL DA	CAC PCS	Mspendens 1/0 4	10000

## ORDER

Learned PCS Mr. Dhiren Dave present for the Petitioner. Learned PCS Mr. Kunjal Dalal present for the Respondents 1 to 4.

Learned PCS for Respondents filed reply. The report of the Local Commissioner is received in a closed cover. The cover is opened in open court in presence of both sides' professionals. Learned PCS for Petitioner requested time to file rejoinder. Petitioners shall file rejoinder within 10 days after serving copy of the same on the Respondents' PCS.

List the matter on 16.11.2016.

(BIKKI RAVEENDRA BABU)

MEMBER JUDICIAL

Dated this the 27<sup>th</sup> day of October, 2016